COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 80 OF 2014 & IA NOS. 149 & 151 OF 2014

Dated: 11th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Education Research & Development Foundation Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. Adv.

Mr.Kaushik Mishra Mr. Gaurav Ray Mr. Tejasvi Kumar

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Mr. Kumar Mihir for R-2

Ms. Panchajanya Batra Singh Mr. T.J. Singh for MoEF R-6

Ms. Aprajita Mukherjee for R-7

ORDER

We have heard learned counsel for the parties. List the matter for further hearing on <u>17.07.2017 at 2:30 p.m.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

pr/vt